

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated \_\_\_ April, 2018

No. HCM. II/58/2016-Estt/ In continuation to the notice No. HCM.II / 58/2016 - Estt/ 994 dated 15<sup>th</sup> March, 2018 for the subscription for printed copy of cause list for the year 2018-2019, the date of submission for application is hereby extended till 25th April 2018.

The subscribers are requested to deposit the subscription fee amounting to Rs. 800/- (Rupees eight hundred only), through Treasury Challan under the Head of Accounts "0070 – other administrative service 01 Admn. Of Justice - 800 - other receipts", and furnish a copy of the same to the undersigned.

By Order,

REGISTRAR GENERAL

Dated 5<sup>th</sup> April, 2018

Memo No. HCM. II/58/2016-Estt/ *1496A*  
Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Registrar, High Court of Meghalaya, Shillong.
3. The Joint Registrar - cum- OSD, High Court of Meghalaya, Shillong.
4. The Deputy Registrars, High Court of Meghalaya, Shillong.
5. The Assistant Registrars, High Court of Meghalaya, Shillong.
6. The Chief Librarian, High Court of Meghalaya, Shillong.
- ✓ 7. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
8. The Superintendent (Judl), High Court of Meghalaya, Shillong.
9. The Chief Senior Translator (I/C Stationery), High Court of Meghalaya, Shillong.
10. The Public Relation Officer, High Court of Meghalaya, Shillong.
11. The Court Officers, High Court of Meghalaya, Shillong.
12. The Court Masters, High Court of Meghalaya, Shillong.
13. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
14. The President/Secretary of High Court Bar Association.
15. The President/Secretary of Shillong Bar Association.
16. Notice Board
17. Office file

  
REGISTRAR GENERAL